

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 100(ND)2016  
CA. NO.

**CORAM:**

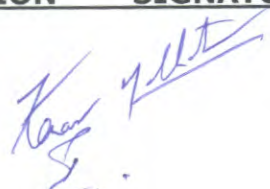
**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017**

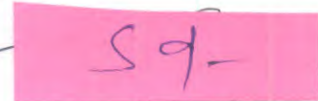
**NAME OF THE COMPANY: M/s. Mr. Gyan Prakash Sharma V/s. M/s. SRG Polypet Pvt. Ltd.**

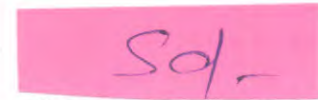
**SECTION OF THE COMPANIES ACT: 241/242, 59**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Mr. Karan Malhotra,	Adv.	Petitioner.	
2.	Rajan Khanna,	Secy.	R. 2 & 4	

**ORDER**

At request, adjourned to 30.03.2017 along with the Company Petition 107(ND)14.

  
**(S.K. Mohapatra)**  
**Member Technical**

  
**(Ina Malhotra)**  
**Member Judicial**